

ITEM NO.41

COURT NO.8

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.880/2025

BRITTO AMUSEMENTS PVT. LTD.

Petitioner(s)

VERSUS

STATE TAX OFFICER & ORS.

Respondent(s)

FOR ADMISSION

Date : 22-09-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) :

Mr. Bharat Raichandani, Adv.
Mr. Aneesh Mittal, AOR
Mr. Mahesh Raichandani, Adv.
Ms. Komal Mittal, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Tag with SLP(C)Nos. 19366-19369/2023 titled "Directorate General of Goods and Services Tax Intelligence (HQS) & Ors. Vs. Gameskraft Technologies Private Limited & Ors." which is reserved for judgment.

(CHANDRESH)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)